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M/s Deepan Misra  
R.N. Nain  
A. Deo  
CAT/1/14  
B.S. Roy  
P. Roy  
M.P.T. Roy

(A)  
**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

**CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A.No. 289 .....1995

Maheewar Behara .....Applicant (s)

Versus

Union of India & others .....Respondent (s)

Sr. No.	Date	Order with Signature
1	31.5.95	<p style="text-align: center;"><b>REGISTER</b></p> <p style="text-align: center;"><i>S</i></p> <p>The applicant had filed a representation on 21.3.1995 which was disposed of by a non-speaking order on 25.5.1995 by the Superintendent of Post Offices, Cuttack South Division. It is hereby directed that the said representation may be reconsidered and an <del>appropriate</del> <sup>speaking</sup> <del>suitable</del> <sup>also</sup> reply may be given to the applicant within 10 days from to-day. Until then the petitioner may not be relieved.</p> <p>Send a copy of these orders to Respondent 4. In the meanwhile, Shri Ashok Mishra, learned Sr. Standing Counsel, also undertakes to apprise the Respondent 4 of these orders. Copies of the notice may also be handed over to Shri Ashok Mishra.</p> <p>Thus the Original Application is disposed of.</p> <p style="text-align: right;"><i>S</i> 31/5 MEMBER (ADMINISTRATIVE)</p>

O.P.O. of 1501 =  
25 filed,  
30.5.95

In this application of 319  
the applicant has  
challenged the order of  
transfer.  
30.5.95

For Registrar

30.5.95

30.5.95

Registrar

For Administrative Officer

Recd note dated 31/5/95  
31/5/95